Name of the Corporate Debtor: Western Hill Foods Limited; Date of Commencement of CIRP: 03-11-2022; List of Creditors as on: 06-02-2023; Name of IP: Mr. Vijay Nirmalkumar Jain; Process Number: 1; Last 5 digitof registration number: 10961

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	156971359	1	156971359	51.04				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	116632310	5	102234271	33.24		1894441	12503598	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	53629877	1	48294254	15.70		5335623		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	13368778	1	27000	0.01		3500	13338278	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		15	340602324	8	307526884	100.00		7233564	25841876	